

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 110

CA No. 273/22

And

CP No. 26/Chd/Hry/2021

**IN THE MATTER OF:**

Moudgil Fibres Ltd.

...Petitioner

Vs.

ROC, NCT of Delhi & Haryana & Ors.

...Respondent

**Under Section:** 252(3), CA 2013 and Rule 11, NCLT Rules

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 17.05.2024.

-sd-  
Court Officer

April 19, 2024  
SM